

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.12.2020 (FRIDAY)

COURT – II

10:25 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 519 of 2020	Rajnish Jain, Promoter Stakeholder and Managing Director of Suspended Board of Directors Vs. Anupam Tiwari & Anr.	Gautam Singh	Anupam Tiwari Abhishek Kumar Tripathi-R3

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- 1. Notice Board**
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**